

**CA(CAA) No. 35/NCLT/AHM/2017**

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Name of the Company: Welshop Trading Pvt. Ltd.  
Welspun Steel Ltd. (Joint Application)


Section of the Companies Act: Section 230-232 of the Companies Act, 2013

1. Dhannishka Raval Advocate Applicant D Raval

Learned Advocate Mrs. Dharmistha Raval with Learned Advocate Mr. Yuvraj Thakore present for Applicant.

At request of Learned Counsel for petitioner.

List the matter on 19.04.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 11<sup>th</sup> day of April, 2017.